

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Company Appeal (AT) (Insolvency) No. 282-284 of 2023

IN THE MATTER OF:

**Square Four Housing & Infrastructure Development
Ltd.**

...Appellant

Versus

**Vijay Kumar Iyer,
Liquidator of Bharati Defence & Infrastructure Ltd.
& Ors.**

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Amanpreet Singh Rahi, Mr. Puneet Thakur, Advocates

For Respondent: Mr. Sumesh Dhawan, Mr. Anupam Prakash, Mr. Naman Kamdev, Mr. Vasu M., Mr. Shaurya, Advocates for R-1

Mr. Mithilesh Kumar Pandey, for R-2-PNB Inter. Ltd.
Mr. Puneet Singh Bindra, Mr. Rishabh Gupta, Advocates for R-5

ORDER

06.03.2023: After arguing for some time, Counsel for the Appellant prays for withdrawal of the Appeal to press the application pending before the National Company Law Tribunal on 07th March, 2023.

Dismissed as withdrawn.

**[Justice Rakesh Kumar Jain]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**